

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No. 643/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Small Industries Development Bank of India -Vs- Bajrangbali Alloys Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Sh. Dhanraj Chatterjee } for the financial  
M.K. Sae } creditor

M. K. Sae

ORDER

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

It appears that the case was listed on 11/01/2018. It has been inadvertently listed today.

List it on 11/01/2018.

(Jinan K.R.)  
Member (J)

(V.P.Singh)  
Member (J)